Science Service is under Government's consideration; and

(b) whether Government have received any suggestions from the scientists in this connection?]

गृह-कार्य मंत्रालय के राज्य मंत्री (श्री की० एन० दातार) : (क) ग्रीर (ख) जी नहीं।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) No.]

श्री भगवत नारायण भागंव : क्या गवर्नमेंट को यह मालूम है कि सन् १६५४ में कौसिल आफ साइंटिफिक एंड इंडस्ट्रियल रिसर्च ने एक कमेटी बनाई थी जिस में यह सवाल पेश हुआ था कि स्नाल-इंडिया साइंटिफिक सर्विस बनाई जाये या नहीं और उस कमेटी ने यह सिफारिश की थी कि ऐसी सर्विस बनाई जावे ?

Shri B. N. DATAR: What the hon. Member means appears, I believe, to be the Scientific Civil Service and not the Indian Science Service. This question was considered incidentally by the Second Pay Commission and they pointed out that it was not possible to have a common service though uniformity of pay and other things might be introduced.

श्री भगवत नारायण भागंव : क्या यह सही है कि इस कमेटी की तीसरी बैठक मार्च १६६० में हुई थी और उस कमेटी ने अपनी ग्पिटें में लिखा है कि इस के ऊपर वरावर विचार किया जायगा और उस के ऊपर छानबीन करने के लिये थी पीताम्बर पंत की नियुक्ति हुई है ?

SHRI B. N. DATAR: I am not aware of these exact details but Government are not in favour of either Indian Science Service or Indian Scientific Civil Service.

श्री भगवत नारायण भागंव : क्या उस कमेटी की रिपोर्ट गवर्नमेंट के पास ग्राई ग्रौर उस रिपोर्ट की सिफारिशों को गवर्नमेंट ने टर्न-डाउन कर दिया है ?

SHRI B. N. DATAR: Government have come to this decision after considering all the matters.

DR. R. B. GOUR: In view of the fact that the Pay Commission has suggested that even if the creation of an All India Scientific Civil Service may not be advisable, uniform pay scales, uniform service conditions, etc., have got to be introduced, have the Government considered the feasibility of this suggestion?

Shri B. N. DATAR: Government are considering that question. The proposals made by the Central Pay Commission regarding uniformity in the rules, remuneration, prospects and conditions of service, etc., are being considered by the Government.

DR. R. B. GOUR: How long will it take for Government to come to a decision in this matter?

SHRI B. N. DATAR: As early as possible.

श्राम चुनावों में कांग्रस के विरुद्ध बोट देने के लिये विदेशी मिशनों का भारत के गिरजा-घरों को श्रादेश

*१६२. श्री भगवत नारायण भागंव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या उन को इस ग्राशय की कोई शिकायत मिली है कि विदेशी मिशनों ने भारत के गिरजाघरों के ग्रध्यक्षों या प्रतिष्ठा-पकों को ग्रादेश भेजे थे कि ग्राम चृनावों में उन के मतावलम्बी कांग्रेस को वोट न दें ;
- (स्त) क्या सरकार का घ्यान इस विषय में ग्राल इंडिया नेशनलिस्ट क्रिस्चियन्स

^{†[]} English translation.

एसोसिएशन के जनरल सेकेटरी श्री फतह मसीह के उस वक्तव्य पर गया है जो हाल में उन्हों ने प्रेस को दिया है; ग्रौर

- (ग) सरकार इस सम्बन्ध में क्या करने जा रही है ?
- †[Foreign Mission's Directive to Churches in India to vote against Congress in the General Elections
- *162. SHRI B. N. BHARGAVA: Will the Minister of Home Affairs be pleased to state:
- (a) whether he has received any complaint to the effect that foreign missions had directed the heads or founders of the churches in India that the persons professing their faith should not vote for the Congress in the General Elections;
- (b) whether Government's attention has been drawn to the statement made recently to the press in this connection by Shri Fatch Massih, General Secretary, All India Nationalist Christians' Association; and
- (c) what action Government propose to take in this connection?]

गृह-कार्य मंत्रालय के राज्य मंत्री (श्री बी० एन० दातार) : (क) जी नहीं।

- (ख) सरकार ने प्रेस में दिये गये निर्दिष्ट वक्तव्य की रिपोर्ट तथा बाद में चर्च के कुछ ग्रिधकारियों द्वारा जारी किये गये एक ग्रन्य वक्तव्य को भी देखा है जिस में श्री फतह मसीह के वक्तव्य पर लगाये गये ग्रिभियोगों को ग्रसत्य बताया गया है ।
- (ग) भाग (क) के उत्तर को दृष्टि मैं रखते हुए प्रश्न ही नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIB. N. DATAR): (a) No.

†[] English translation.

- (b) Government have seen the report which appeared in the press of the statement referred to, as also of another statement subsequently issued by certain leaders of the Church in Andhra Pradesh describing the allegations contained in Shri Fateh Massih's statement as false.
- (c) Does not arise in view of the reply to part (a).]

श्री भगवत नारायण भागंब : क्या पह सही है कि एलेक्शन के दौरान में प्रधान मंत्री जी ने भी इस बात को कहा था ग्रौर उस के ऊपर उन्हों ने बहुत नाराजगी जाहिर की थी कि फौरन मिशंस ने इस प्रकार की ग्रपीले ग्रपने मतावलिम्बयों के लिये जारी की हैं?

Shri B. N. DATAR: Sir, the Prime Minister's statement is not before me but, if I remember aright, he stated that so far as church dignitaries were concerned, they should not make statements with regard to elections.

SHRI A. C. GILBERT: May I know if the Government has made any enquiries to find out, if this Association exists at all?

SHRI B. N. DATAR: It is not necessary to make any enquiries because the whole position is very clear.

Shri M. H. SAMUEL: May I know whether the Government has made any investigations as to whether this so-called All India Nationalist Christians' Association is following a certain political ideology and is indulging in anti-national activities in the country?

Shri B. N. DATAR: That question has not arisen. This question related only as to whether foreign missions had issued any directive to the churches and the reply is that it has not been so and that one of the Indian church dignitaries has stated that it is false.

SHRI N. SRI RAMA REDDY: We have seen questions being asked about certain pastors carrying on activities against Communists and certain others carrying on activities against the Congress.

SHRI BHUPESH GUPTA: Say, both.

Shri N. SRI RAMA REDDY: Sir, it is said that the pastor's main duty is to save the souls. May I know if these pastors were intending to save the souls of these individuals or the political organisations also?

SHRI B. N. DATAR: This is a limited question, Sir.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: In view of the fact that our election laws and criminal laws recently made prohibit religion being brought into politics—this is not only in the case of Christians but there are also Hindu maths mandirs, mahants and sanyasis and also Muslim fatwas and other things going on—should not something be done to prohibit all these?

SHRI B. N. DATAR: Sir, that is a suggestion for action

SHRI BHUPESH GUPTA: Sir, the question relates to direction being given for voting against the Congress. Now, is the hon. Minister aware that at the time of the elections such directions or advice in some cases were also published in the foreign magazines issued by the Catholics?

SHRI B. N. DATAR: Sir, I am dealing only with a specific question; I cannot answer generally.

Shri BHUPESH GUPTA: It is a specific thing; it is true. In view of the fact that this thing happened in Kerala which the Prime Minister condemned, it also happened that simultaneously writings appeared in the

journals emanating from the Catholic sources abroad. May I know whether the Government has held any investigation to find out the exact manner in which the Catholic hierarchy behaved in order to interfere with the elections?

SHRI B. N. DATAR: Sir, he is thinking of his earlier question regarding Kerala. This relates to Andhra Pradesh.

INCREASE IN THE COST OF LIVING INDEX

*163. SHRI M. P. BHARGAVA: Will the Minister of Finance be pleased to state:

- (a) whether Government are aware that the cost of living index has registered an increase of 10 points above 115 and has remained at that level for more than a year now;
- (b) if so, whether Government have taken any steps to review the position and consider if an increase in the dearness allowance should be allowed to Government employees in accordance with the recommendations of the Commission of Enquiry on Emoluments and Conditions of Service of Central Government Employees 1957-59, which has been accepted by Government; and
- (c) if the answers to parts (a) and (b) above be in the affirmative, when a decision is likely to be taken in the matter?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) The average of the working class consumer price index figures for the 12 months from November 1960 to October 1961 works out to 125 (1949-100), the figure for October 1961 being provisional.

(b) and (c) The Government have undertaken a review and a decision